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Title: The Minister of State in the Ministry of Consumer Affairs, Food & Public Distribution laid a statement correcting the reply given on 09.08.2011 to Unstarred Question No. 1606 by Shri Subhash Bapurao Wankhede, M.P. and other Members regarding 'Storage of Foodgrains' and giving reasons for delay in correcting the reply.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to correct the reply of Part (a) and (b) to the Lok Sabha Unstarred Question No. 1606 answered on 09.08.2011 regarding "Storage of Foodgrains" as follows:

Part of the Question answered	For	Read
(a) and (b)	No Madam, a large quantum of foodgrains has not been damaged due to poor management and shortage of storage space. Total stocks of foodgrains in Central Pool held by FCI as on 1.04.2011 was 234.02 lakh tons and with State agencies 238.55 lakh tons as on 1.4.2011. During last one year (2010-11), 0.63 lakh tons of foodgrains with FCI and 0.82 tons with State agencies accrued as damaged/non-issuable.	No Madam, a large quantum of foodgrains has not been damaged due to poor management and shortage of storage space. Total stocks of foodgrains in Central Pool held by FCI as on 1.04.2011 was 234.02 lakh tons and with State agencies 238.55 lakh tons as on 1.4.2011. During last one year (2010-11), 0.063 lakh tons of foodgrains were accrued as damaged/non-issuable with FCI. A quantity of 0.82 lakh tons damaged/non-issuable foodgrains were lying with the State agencies as on 1.4.2011.

The reason for delay:

The corrected reply could not be laid on the Table of the House within the prescribed period due to delay in coming of the mistake to the notice of the Department.

The inconvenience caused is regretted.

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